

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE
STATE OF TELANGANA AND THE STATE OF
ANDHRA PRADESH**

NOTIFICATION

The candidates with the following registered numbers are declared to have been provisionally selected for the post of Civil Judge (Junior Division) in the State Judicial Service, under direct recruitment and recruitment by transfer for the vacancies notified for the year 2015 (Notification No.54/2015-RC).

DIRECT RECRUITMENT

1504	1546	1619	1653	1668	1724	1817
1514	1606	1620	1657	1680	1735	1836
1522	1613	1636	1659	1697	1738	1839
1528	1617	1652	1662	1709	1764	1864

RECRUITMENT BY TRANSFER

1607	1648	1689	1692	1795
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NOTE:

- 1) The provisional selection of the above candidates for the post of Civil Judge (Junior Division) in the State Judicial Service, notified for the year 2015, under direct recruitment and recruitment by transfer, is subject to outcome of PIL 31/2015 and other connected Writ Petitions pending before the Hon'ble High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh.
- 2) One vacancy notified for ST category under recruitment by transfer is ordered to be carried forward for the next recruitment as no qualified candidate is available in this category.

DATE: 29-01-2016


REGISTRAR (RECRUITMENT)